

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2289
TO BE ANSWERED ON 12.03.2025**

GROUP 'A' SERVICE STATUS TO RAILWAY PROTECTION FORCE

**2289. SHRI SUDHAKAR SINGH:
SHRI RAJEEV RAI:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the Union Government, in light of High Court and Supreme Court decisions, approved to Grant Organised Group 'A' Service status to Indian Railway Protection Force (RPF) and the consequential benefits of Non-Functional Financial Upgradation with effect from 1.1.2006 and Non-Functional Selection Grade with effect from 6.6.2000; and**
- (b) if so, the details and the current implementation status thereof?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) & (b): Yes, Sir. In compliance of Cabinet decision dated 10.07.2019, Ministry of Railways has granted Organised Group 'A' Status to Railway Protection Force vide Office Memorandum dated 11.07.2019. Consequential benefits of Non-Functional Financial Upgradation (NFFU) with effect from 01.01.2006 and Non Functional Selection Grade (NFSG) @ 30% of Senior Duty Post (SDP) w.e.f 06.06.2000 have also been granted.
